

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 05.12.2019 (THURSDAY)**

**COURT - II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 859 of 2019	Good Morning Fin-Advisory Pvt. Ltd. Vs. P.C. Jain Textiles Pvt. Ltd.	Gaurav Bahl	Manu Bakshi
<b>2.</b>	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Devesh Ajmani
<b>3.</b>	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt. Ltd. & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	Muktar Singh

**For Hearing (Part Heard)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain-R1 to R4
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**For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh-R1 Lzafeer Ahmad- RP
<b>6.</b>	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt. Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 840-841 of 2019	Abstract Logixtix Pvt. Ltd. Vs. Nuddea Plantations Pvt. & Ors.	Sukesh Ghosh Madhusudhan Sarkar	Ashok Kr. Singh- R1&5 Delip Niranjana-R2 Smriti Churiwal- R3
<b>8.</b>	Comp. App. (AT) (Ins) No. 1009 of 2019	Punjab National Bank. Vs. Kannan Tiruvengadam. RP for EMC Ltd.	Rajesh Kumar Gautam	Rishav Banerjee
<b>9.</b>	Comp. App. (AT) (Ins) No. 1081 of 2019	Mahesh Munjal Vs. Marmo Stone Pvt. Ltd. & Anr.	Ashish Makhija	

<b>10.</b>	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	
<b>11.</b>	Comp. App (AT) (Ins) No. 1113 of 2019	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep-R1 Sandeep Bajaj-R2 Ashwini-SBI
<b>12.</b>	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2 to R6 Mukesh Gupta- IRP
<b>13.</b>	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	
<b>14.</b>	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya	Sanjay Bhat-RP
<b>15.</b>	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Ria Kohli

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**By Order**

**-sd/-  
Registrar**